

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/1370 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 4th March, 2025.

Sub:- **Earned leave.**

Ref:- Your letter No. JCD.I/18A/25/941 dated 10.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave from 17.03.2025 to 21.03.2025** (prefixing 14.03.2025 to 16.03.2025; suffixing 22.03.2025 to 23.03.2025), **along with station leave permission from the morning of 14.03.2025 till the morning of 24.03.2025**, has been granted. Further, you are to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/ 1371-1372 /A, dated , 04-03-25
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information (Copy of leave application enclosed herewith).
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)